

**Central Administrative Tribunal  
Principal Bench, New Delhi.**

**TA-46/2012**

**New Delhi, this the 08<sup>th</sup> day of February, 2017.**

**Hon'ble Mr. Shekhar Agarwal, Member (A)  
Hon'ble Mr. Raj Vir Sharma, Member (J)**

Sh. Gajraj Singh,  
S/o Sh. Lalto Parshad,  
R/o A-388/ Jaitpur Extension,  
Badarpur, Delhi.

...

Applicant

Versus

Delhi Transport Corporation,  
Through its Chairman-cum-managing director,  
I.P. Estate,  
New Delhi

...

Respondent

(By Sh. A.K. Roy with Sh. Manish Garg)

**ORDER (ORAL)**

**Hon'ble Mr. Shekhar Agarwal, Member (A)**

None for the applicant. Even on the last date the applicant was not represented. It therefore appears that he is not interested in pursuing this TA any further.

2. Accordingly, the same is dismissed for default of appearance and for non-prosecution.

**(Raj Vir Sharma)  
Member (J)**

/ns/

**(Shekhar Agarwal)  
Member (A)**